

SL. No.130

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Physical Hearing )**

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)  
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/298/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	MIC Electronics Ltd
NAME OF THE RESPONDENT(S)	Mr. M. V Ramana Rao
UNDER SECTION	95 of IBC

**ORDER**

Mr.VVSN Raju, Learned Counsel for the Financial Creditor and Learned Counsel for the Personal Guarantor appeared in person and submitted that there is another matter which is adjourned to 05.01.2023 against the same Personal Guarantor.

Hence, considering the submissions, post the matter to 05.01.2023.

**Sd/-**

**MEMBER (TECHNICAL)**

**Syamala**

**Sd/-**

**MEMBER (JUDICIAL)**